

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/ 5 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Soneka Bora,  
Special Judge, CBI, Addl. Court No. 1  
Assam, Chandmari, Guwahati.

Dated Guwahati the 2<sup>nd</sup> January, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/1161/E dtd. 30.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 31.12.2019, has been granted/rejected.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-24/89/ 6 /A, dated 2.1.20 <sup>Peter</sup>  
Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-  
**JT. REGISTRAR (VIGILANCE)**